

## RAJYA SABHA

*Friday, the 7<sup>th</sup> February, 2025 / 18 Magha, 1946 (Saka)*

*The House met at eleven of the clock,*

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI) *in the Chair.*

### PAPERS LAID ON THE TABLE

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Papers to be laid on the Table.

#### **Report and Accounts (2023-24) of the Tobacco Board, Guntur, Andhra Pradesh and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Jitin Prasada, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 22 of the Tobacco Board Act, 1975:-

(a) Annual Report and Accounts of the Tobacco Board, Guntur, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above

[Placed in Library. See No. L. T. 2109/18/25]

#### **I. Notifications of the Ministry of Agriculture and Farmers Welfare**

#### **II. Reports and Accounts (2023-24) of SFAC, New Delhi and NIPHM, Hyderabad and related papers**

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare),

issued under sub-section (1) of Section 3 of the Destructive Insects and Pests Act, 1914: -

- (1) S.O. 4916(E)., dated the 13th November, 2024, publishing the Plant Quarantine (Regulation of Import into India) (Fifteenth Amendment) Order, 2024.
- (2) S.O. 4995(E)., dated the 20th November, 2024, publishing the Plant Quarantine (Regulation of Import into India) (Sixteenth Amendment) Order, 2024.

[Placed in Library. For (1) to (2), See No. L. T. 2116/18/25]

II. A copy each (in English and Hindi) of the following papers: -

- (i)(a) Annual Report and Accounts of the Small Farmers' Agri-business Consortium (SFAC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Consortium.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2113/18/25]

- (ii)(a) Annual Report of the National Institute of Plant Health Management, (NIPHM), Hyderabad, Telangana, for the year 2023-24.
- (b) Annual Accounts of the National Institute of Plant Health Management, (NIPHM), Hyderabad, Telangana, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 2114/18/25]

#### **Accounts (2022-23) of RPCAU, Pusa, Samastipur, Bihar and related papers**

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Dr. Rajendra Prasad Central Agricultural University Act, 2016: -